

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 124**  
**IB-510/ND/2020**

**IN THE MATTER OF:**

Satguru Holidays (India) Pvt. Ltd

... **Applicant/Petitioner**

Vs

India Sports Flashes Pvt. Ltd

... **Respondent**

**Order under Section 9 of IBC.**

**Order delivered on 29.01.2021**

**Coram:**


**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 23.02.2021.

  
**ASIM KUMAR PAL**  
**(COURT OFFICER)**